

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY ----MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	·
COMPANY PETITION/APPLICATION NO.	CP(IB) No.49/7/HDB//2017
NAME OF THE COMPANY	United Seamless Tubular Private Limited
NAME OF THE PETITIONER(S)	Indian Bank
NAME OF THE RESPONDENT(S)	United Seamless Tubular Private Limited
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.K. SADAD	DON	9908011272	Sy Oh

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	A Signature
H. Rejesh kuran	Alvocati	9000292970	

Heard Shri V.K. Sajith, Learned Counsel and Shri H. Rajesh Kumar, Learned Counsels for the Financial Creditors.

They sought time till 03.10.2017 to propose a new Resolution Professional. Post the matter on 03.10.2017.

Member (T)

Member (J)

Bm